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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No.      | T.P. No. | Purpose  | Section         | Name of the Parties<br>M/s. / Mr.                   |
|------------------------------|----------|--|-----------------|---|
| CP(IB)<br>No.106/<br>BB/2017 | -        | For compliance of<br>office objections<br>raised by registry | Rule-6 of<br>IB | Pro-Train Sports LLP Vs Homerun<br>Sports Pvt. Ltd. |

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

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VARUN B PAI

PETITIONER



**ORDER**

Counsel for Petitioner is present. He has filed Memo along with annexure, stating that demand notice was served on the Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare the Notice, petitioner to collect Notice from the Registry and serve on the Corporate Debtor. List it on 28/11/2017.

  
Member (T)

  
Member (J)